

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 24, 2013

No. 768 /DR(S)/2012

Pursuant to Government Office Memo No. 120/II-4-2013-26(11)/2013 dated 28.03.2013, Sri **Piyush Verma**, Additional District & Sessions Judge (Ex-cadre), Auraiya is reverted to next rank below from his substantive post i.e. Civil Judge, Senior Division in U.P. Nyayik Sewa be posted as Additional Civil Judge, Junior Division, Jalaun at Orai.

BY ORDER OF THE COURT,

sd/-

(ANANT KUMAR)
REGISTRAR GENERAL

No. 160/DR (S)/2013: Allahabad: Dated: April 24, 2013

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Auraiya and Jalaun at Orai. (Information available on E-mail).

The officer mentioned above shall handover charge of his present post and shall proceed to take over charge of his new postings immediately.

The Certificates of handing and taking over charge may please sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. Sri Piyush Verma, Additional District & Sessions Judge (Ex-cadre), Auraiya.
You shall handover charge of your present post and shall proceed to take over charge of your new postings immediately.

The Certificates of handing and taking over charge may please sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Joint Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad

15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Auraiya and Jalaun at Orai. (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)